

PENDENCY REPORT AS ON 06-01-2020

SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	6810
2	ADMLS-Admiralty Suits.	9
3	AHO-Appeal Against High Court Order.	49
4	ARBA-Appeals under Indian Arbitration Act.	259
5	ARBP-Petitions under Indian Arbitration Act.	200
6	AS-Admiralty Suit.	1
7	BLAPL-Bail Application.	2976
8	CEREF-Reference under Central Excise Act.	23
9	CMAPL-Miscellaneous Applications.	2386
10	CMPAT-Company Act.	86
11	CMP-Civil Miscellaneous Petition	2260
12	COA-Appeals against judgement in Comp.Pet.	19
13	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
14	CONTAC-Appeals against orders in Civil Contempt	5
15	CONTAR-Appeals against orders in Crl.Cont.mater	1
16	CONTC-Cotempt of Court Cases (Civil contempt)	3748
17	CONTR-Proceeding relating to Criminal Contempt	39
18	COPET-Orginal Petition (Companies Act.)	141
19	CRA-Criminal Appeals	1036
20	CRLA-Appeal against Judgement/Sentence.	9619
21	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1478
22	CRLMA-Other Miscellaneous Application.	543
23	CRLMC-Appl.under Sec.482 Cr.P.C.	9712
24	CRLMP-Criminal Miscellaneous Petition	731
25	CRLREV-Criminal Revision.	8775
26	CRMC-Criminal Miscellaneous Case	23
27	CRP-Revision Petition.	156
28	CRREV-Criminal Revision	259
29	CS(OS)-Civil suits.	1
30	CUSREF-Reference under Customs Act.	3
31	CVA-Civil Appeals	3
32	CVREV-Civil Revision.	39
33	CVRVW-Civil Review.	19
34	DSREF-Confirmation under Sec.336 Cr.P.C.	5
35	EC-Execution Case.	3
36	ELA-Appeals from Judgement in Election Pet.	14
37	ELPET-Election Petitions.	28
38	EXFA-Execution First Appeal.	3
39	EXOS-Execution Application.	4
40	EXP-Execution Petition.	21
41	FA-First Appeal	1078
42	FAO-First Appeal from Orders.	2735
43	FA(OS)-FA from Judgement in original suits.	1
44	GA-Government Appeals	112
45	GCRLA-Government Appeals	390
46	GUAP-Pet. under Guardianship and Wards Act.	10
47	IP(M)-Main Petition (Insolvency ACT.)	1
48	ITA-Appeals Income-tax	363
49	JCRA-Jail Criminal Appeals	15
50	JCRLA-Jail Criminal Appeal	1205
51	JCRLRV-Jail Criminal Revision.	10
52	JCRMC-Jail Criminal Misc.Case.	1
53	LAA-Appeals (Land Acquisition Act)	955
54	LPA-Letters Patent Appeals.	34
55	MACA-Motor Accident Appeals.	6092
56	MAC-Motor Accident Claims.	1
57	MA-Miscellaneous Appeals	100
58	MATA-Matrimonial Cases (Appeals)	857
59	MFA-FA against Spl. Jurisdiction Cases.	10
60	MJC-Misc.Judicial Case.	59

61	MSA-SA from judgements in Misc. Cases.	85
62	OCRMC-Original CrI. Miscellaneous Case	100
63	OJC-Original Jurisdiction case (Writ)	1664
64	OREF-References.	1
65	Original Application in Bhubaneswar Bench	3
66	Original Application in Cuttack Bench	21
67	OS-Original Suit.	1
68	OTAPL-Other Tax Applications.	121
69	OTC-Other Tax Case.	6
70	OVTA-Tax Appeal Under OVAT ACT.	1
71	RCFA-First Appeals(Rent Control Matters)	1
72	RFA-FA from Judgement and Decree in Suit	2167
73	RPFAM-Revision US 19 of Family Court Act.	1581
74	RSA-Second Appeal from Judgement and Decree.	6602
75	RVWPET-Review Petition.	1674
76	SAO-Second Appeal from Appellate Order.	220
77	SA-Second Appeal	2312
78	SCLP-Pet.for leave to appeal to Supreme Court	1
79	SJC-Special Jurisdiction Case (Tax Matters)	185
80	SM-Suo Motu.	46
81	SPA-Sp.Appeal before DB ...	5
82	STAPL-Appl.for direction to make a reference.	1
83	STREV-Sales Tax Revision.	1550
84	TA-Tax Appeal	12
85	TEST-Testamentary Cases.	1
86	TREV-Tax Revesion	99
87	TRPCRL-Transfer Pet.for transfer a CrI.Proc.	250
88	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	787
89	WA-Appeals before DB against SB Judgement	3135
90	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	756
91	WP(C)-Writ Petition under Art.226 and 227.	61463
Grand Total		150369